

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/187/2016

NAME OF THE PETITIONER(S) : T.P. Balamurugan

NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Arhde Vishwanath
for Mr. Raja Sekar

Counsel for P₃ to P₆

N. Jeyaraj

2. K. Kathiresan

Counsel for Mr P 2

K. Kuthirai
21/10/2016

3. P.V.P. Saivitha
Mr Rajasekhar

Counsel Mr
Petitioner

P.V.P. Saivitha

ORDER

Shri T V P Sai Vihari, proxy counsel for Shri V K Rajasekhar, representing petitioner, present. Shri K Kathiresan, counsel for R2 present and filed counter by serving copy to the other side. Shri Ashok Viswanath, proxy counsel for R3 to R6 present. At the request of counsel for petitioner, time extended for filing rejoinder with a direction to serve a copy in advance to the other side before the next date of hearing. Put up on **25.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)